

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

14. C.P.(IB)-3892(MB)/2019

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.07.2021**.

NAME OF THE PARTIES: Real Soya Enterprises

V/s.

Unix Agrovet Private Limited

SECTION : Sec 9 of IBC 2016

ORDER

1. None present. List this matter on 30.08.2021.

Sd/-

CHANDRA BHAN SINGH
Member(Technical)
Date : 07.07.2021

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

/P/